

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GURUANAND SILK MILLS PRIVATE LIMITED
OPERATING IN TEXTILES SECTOR AT BHIWANDI, MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|---|--|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | Guruanand Silk Mills Private Limited U17200MH1998PTC115822 |
| 2. Address of the registered office | 671, Raj Rajeshree Compound, Sonale Village, Bhiwandi, Kunder, Thane, Maharashtra 421302 |
| 3. URL of website | Not Applicable |
| 4. Details of place where majority of fixed assets are located | 671, Raj Rajeshree Compound, Sonale Village, Bhiwandi, Kunder, Thane, Maharashtra 421302 |
| 5. Installed capacity of main products /services | Shall be made available on request by sending an email to cirp.guruanand@gmail.com |
| 6. Quantity and value of main products /services sold in last financial year | Nil |
| 7. Number of employees/ workmen | Nil |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Shall be made available on request by sending an email to cirp.guruanand@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Shall be made available on request by sending an email to cirp.guruanand@gmail.com |
| 10. Last date for receipt of expression of interest | 02 March 2025 |
| 11. Date of issue of provisional list of prospective resolution applicants | 07 March 2025 |
| 12. Last date for submission of objections to provisional list | 12 March 2025 |
| 13. Date of issue of final list of prospective resolution applicants | 17 March 2025 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 17 March 2025 |
| 15. Last date for submission of resolution plans | 17 April 2025 |
| 16. Process email id to submit EOI | cirp.guruanand@gmail.com |
| 17. Details of the corporate debtor's registration status as MSME | UDYAM-MH-33-0045667 |

Place: Mumbai **Krishna Chamadia**
Date: 10 February 2025 IBBI/IPA-001/IP-P00694/2017-2018/11220
Resolution Professional of
Guruanand Silk Mills Private Limited
Correspondence Address: B-13, Anjani Complex,
Parera Hill Road, Andheri East, Mumbai 400099

Krishna

